## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/579/ (IB)/2017

NAME OF THE PETITIONER(S)

: PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S)

: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Kor Responsend Kon. Velumani Di RRCTOR

June pr Petition

## **ORDER**

Counsels for both the parties are present. Counsel for the Operational Creditor submitted that the Corporate Debtor has given an assurance for settlement in the matter and prayed for time. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

-sel.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)